

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

T.A. No. 15/2015
(CWP 7701/2000)

New Delhi, this the 28th day of April, 2016.

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. SUDHIR KUMAR, MEMBER (A)**

1. Indian System of Medicine and Homoeopathic Council's employees Association, New Delhi, through Its General Secretary.
2. Shri Mohd. Wasiq Imam
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
3. Shri Asmat Mian
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
4. Shri Dilwar Singh
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
5. Shri Abdul Mobin Khan
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
6. Shri R.U. Chaudhary
Office Superintendent
The Central Council for Research

In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.

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7. Shri J.R. Toppo
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
8. Shri K.M. Zafrullah
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
9. Shri F.A. Bazaz
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
10. Shri S. Asif Mian
Office Superintendent
The Central Council for Research
In Unani Medicine
61-65, Institutional Area
D-Block, Janakpuri, New Delhi. ...Applicants.

(Petitioners No.2 to 10, through General Secretary)

(By Advocate: None)

Versus

1. Union of India, through
The Secretary (ISM & Homoeo.)
Ministry of Health and Family Welfare,
Government of India, New Delhi.
2. The Central Council for Research
In Unani Medicine through its Director
Jawaharlal Nehru Bhartiya
Chiktsa Avum Homoeopathic

Anusandhan Bhavan
61-65, Institutional Area
D-Block, Janakpuri, New Delhi. ...Respondents

(By Advocate:Shri Gyanendra Singh for R-1)

(T.A. No. 15/2015)

(3)

ORDER (ORAL)

By Mr. Justice Permod Kohli

The applicants are absent from day one when this TA on transfer had been received by this Tribunal. A notice was directed to be issued to the applicants. From the cause title, it appears that the Applicant No.1 is an Association of the employees of Indian System of Medicine and Homoeopathic Council represented through its General Secretary, whereas Applicants No.2 to 10 have been impleaded as parties through Applicant No.1. Registry was asked to find out whether notice was sent to the applicants. From the record, it appears that the notice was sent to the applicants through the Association i.e. Applicant No.1 by registered post on 16.06.2015, but acknowledgement has not been received. However, nobody appeared on behalf of the applicants despite expiry of 30 days. There is presumption of service under law. Since no one appeared on behalf of the applicants despite service, this T.A. is dismissed in default of appearance and non-prosecution.

**(SUDHIR KUMAR)
MEMBER (A)**

**(PERMOD KOHLI)
CHAIRMAN**

/kdr/

